

SCHEDULE - I FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKE HOLDERS
OF M/s. TASK AUDIT AND REPORTING SOLUTIONS PRIVATE LIMITED

1.	Name of the Corporate Person	M/s. TASK AUDIT AND REPORTING SOLUTIONS PRIVATE LIMITED
2.	Date of Incorporation of the Corporate Person	25/09/2012
3.	Authority under which the Corporate person is incorporated/ registered	Registrar of Companies-Chennai
4.	Corporate Identity Number of the Corporate person	U72900TN2012PTC087807
5.	Address of the Registered Office and Principal Office (if any) of the corporate person	No. 137, 19th Block Ezhil Nagar, Thuraipakkam Chennai Chennai TN 600097
6.	Liquidation commencement date of the Corporate person	15 th MARCH 2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mrs. BHAGYALAKSHMI B R Address: No 10 Dr. Radhakrishnan Street Charles Nagar, Pattabiram, Chennai -600072. Mail ID: blassociates2003@gmail.com Telephone Number: 044 29570256 9840481702 Registration Number: IBBI/IPA-001/IP-P01159/2018-19/12125
8.	Last date of Submission of claims	14 th April 2023

Notice is hereby given that the **M/s. TASK AUDIT AND REPORTING SOLUTIONS PRIVATE LIMITED** has commenced voluntary liquidation on 15th March 2023.

The stakeholders of M/s. **TASK AUDIT AND REPORTING SOLUTIONS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 14th April 2023 (*the date falling thirty days from the liquidation commencement date*), to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

BHAGYALAKSHMI B R

Liquidator for M/s. TASK AUDIT AND REPORTING SOLUTIONS PRIVATE LIMITED

Registration No: IBBI/IPA-001/IP-P01159/2018-19/12125

Date: 20/03/2023,

Place: Chennai



Bhagyalakshmi B R